

Sl.No.	Name of the State	No. of DPO
25.	Telangana	10
26.	Tripura	17
27.	Uttar Pradesh	71
28.	Uttarakhand	13
29.	West Bengal	19

**Monitoring and assessment of malnourished children**

632. SHRI NEERAJ SHEKHAR:

SHRI PRABHAT JHA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether real time monitoring and assessment of malnourished children under National Nutrition Mission has been rejected by the Expenditure Finance Committee, if so, the details thereof and the reasons therefor; and

(b) how the Ministry would be able to eradicate malnourishment of 38 per cent of Indian children in case of severe fund crunch for the same?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) No, Sir.

(b) There is no fund crunch under the Integrated Child Development Services Scheme. During 2015-16, an amount of ₹ 15485.77 crore has been allocated for the scheme including supplementary grants. The funds for providing supplementary nutrition to the beneficiaries for eradication of malnutrition are released on the basis of the number of beneficiaries availing the service in the respective State.

**Proposals of women security and safety under Nirbhaya Fund**

633. SHRI JESUDASU SEELAM: Will the MINISTER OF WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of proposals of women security and safety under Nirbhaya Fund Scheme received from various Ministries and Departments;

(b) the details of proposals forwarded to Ministry of Finance for financial approval from Nirbhaya Fund; and

(c) if so, what is the status of disbursement?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) The details of proposals appraised and recommended under Nirbhaya Funds are as under:

**Ministry of Women and Child Development (MoWCD) :**

- (i) One Stop Centre with total project cost of ₹ 18.58 crore
- (ii) Universalisation of Women Helpline with ₹ 69.49 crore.

**Ministry of Home Affairs:**

- (i) Creation of Central Victim Compensation Fund (CVCF) for supporting the States/UT Administrations for implementation of Victim Compensation Scheme of ₹ 200.00 Crore.
- (ii) Creation of Investigative Units for Crime against Women (IUCAW) in all police districts of the country of ₹ 324.00 Crore.
- (c) Funds amounting to ₹ 10.71 crore have been released in respect of One Stop Centre and an amount of ₹ 13.92 crore has been sanctioned for Women Helpline. Ministry of Home Affairs is processing the proposals as per instructions issued by Ministry of Finance, Department of Economic Affairs under Nirbhaya Fund for disbursement of funds

**Upgradation of Anganwadi Centres**

634. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government is contemplating on upgrading the Anganwadis in the country with a view to increase the efficiency of Anganwadi Centres, if so, the details thereof; and
- (b) the details of other incentives being provided to Anganwadi workers?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) Under the restructured Integrated Child Development Services (ICDS) Scheme, a provision for upgradation of 2 lakh Anganwadi Centre buildings during the XII Five Year Plan @ ₹1 lakh per unit has been made. The upgradation includes provision of child friendly toilets, water supply, sanitation, upgrading the infrastructure, etc.

- (b) The ICDS Scheme envisages the Anganwadi Workers (AWWs) and Anganwadi